

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QRESHI): (a) Thirteen.

(b) Nil.

(c) These employees were put back to duty as a result of liberalisation of the orders relating to Government servants who participated in the strike of September, 1968. The question of payment for the period during which these employees were out of employment is under consideration.

Implementation of recommendations of one man Expert Committee headed by Shri R. B. Lal

8015. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) whether many of the recommendations of the one-man Expert Committee, headed by Shri R. B. Lal and accepted by his Ministry still remain unimplemented; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QRESHI): (a) and (b). Most of the recommendations of the One-Man Expert Committee on Compensation Claims, as accepted by the Railway Board, have either been implemented or on account of their very nature their implementation is a continuous process. A few recommendations pertaining to strengthening of the Commercial Department are being implemented in phases keeping in view the financial implications.

Employees of Calcutta, Electrification

Project (Railways) working in South Eastern Railway (Electrification)

8016. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of persons recruited by the Calcutta Electrification Project (Railway) are, at present,

working in South Eastern Railway (Electrification);

(b) if so, whether these employees do not have lien in any of the open lines; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QRESHI): (a) Yes.

(b) and (c). Proforma lien to the locally recruited staff of the Railway Electrification is provided against posts for which they are found suitable after screening, subject to the availability of vacancies. Bulk of these employees have already been screened and absorbed on the open-line Railways. The remaining employees are mostly those who either failed in the earlier screening tests or are abstaining from appearing before the Screening Committee. Unless they appear and are found fit for posts on the open-line by the Screening Committee, they do not qualify for being afforded proforma lien on the open-line Railways.

Setting UP of Petro-Chemical Complex at Bongaigaon

8017. SHRIMATI JYOTSNA CHANDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) when Government propose to establish Bongaigaon Petro-Chemical Complex Project;

(b) whether the project report for the Bongaigaon Petro-Chemical project is ready; and if not, when it will be ready; and

(c) whether government propose to have a geophysical and geological survey soon to find out the possibility of oil belts in the District of Cachar?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b). The Government has received the feasibility report and issued the investment approval. Preliminary work on the project is in hand and the project is likely to be

completed during the Fifth Five Year Plan.

(c) Geophysical and geological surveys in the District of Cachar are in progress.

Programme to Cope with Holiday Summer Traffic

8018. SHRI VASANT SATHE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have chalked out a programme to cope up with the holiday/summer traffic at important Railway Stations in the country; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) About 500 special trains on Madras—New Delhi, Bombay Central—New Delhi—Jammu Tawi, Bombay VT—Ernakulam, Howrah—Madras, Bombay VT—Varanasi and other important routes will be run to cope with the holiday/summer traffic. Besides, arrangements have been made to augment loads of various trains consistent with the hauling capacity of the locomotives.

Cash stolen from Booking Office of Sabarmati Railway Station (Western Railway)

8019. SHRI ONKAR LAL BERWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether recently more than Rs. 4,000 has been stolen from the Booking office of Sabarmati Railway Station of Western Railway, when the Head Booking Clerk was busy in preparing the Bundles for the Cash remittance;

(b) how the responsibility of the loss of Rs. 4000 stolen has been fixed and the persons found responsible for the same; and

(c) how many times during the last three years the Booking Office of Sabarmati Station was inspected by the Divisional Superintendent, Divisional Comml. Superintendent, Divisional Accounts Officer, D.C.M.I., C.M.L. and A/Cs Inspectors and how many times they have pointed out the unsafe working conditions of the Sabarmati Booking Office?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes. Rs. 4123/- were stolen from Railway Booking Office, Sabarmati on 23rd November, 1972.

(b) Staff responsibility has been fixed after a joint enquiry by Assistant Officers. Two Railway employees namely Shri Y. A. Malhotra, officiating Head Booking Clerk, Sabarmati and Shri P. P. Parmar Assistant coaching clerk have been held responsible and recommended for departmental action.

(c) Booking Office was inspected by Assistant Commercial Superintendent Baroda twice in the year 1970 and, once by the Divisional Superintendent Baroda in the year 1972. The Inspector of Accounts also inspected Sabarmati station twice in 1972. In all these inspections no one has pointed out the unsafe condition of the Booking Office at Sabarmati.

Congestion in Reservation Office, Madras, Olavakkot and Madurai

8020. SHRI T. S. LAKSHMANAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Teleprinter circuits installed in the Reservation office, Madras Central; and

(b) the action taken to provide sufficient accommodation and other facilities for efficient working of the staff handling the teleprinters?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) 4 Nos.